National Company Law Tribunal

Allahabad Bench

CP NO. 15/11 2004

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 28.08.2017**

NAME OF THE COMPANY: Hind chemicals Ltd

SECTION OF THE COMPANIES ACT: U/S. 397/398

SI. NO.

Name <u>Designation</u>

Representation

1. 6,7. Skabhit Chanhan Lawyel
2. tk. Dutta.

Jayant Rohtagi

CP No.15/11/2004

Advocate, Shri Shobhit Chauhan for the respondent. He informed that the proceedings are still pending before the Hon'ble Allahabad High and the stay granted therein is bearing on the present case. There is consensus of both the counsel. The matter can be heard after the final outcome of the matter pending before the Hon'ble Allahabad High Court.

In view of this, the matter is adjourned. Further, for reporting status of the case and stay granted.

The matter be listed on 20th September, 2017.

Date: 28.08.2017

Shri H.P. Chaturvedi (Member (Judicial)

Typed by P.K.Jyoti